

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.12/ 2017	-	Admission	241, 242, 97 & 98	Satish Keshava Murthy & Others Vs Auin Research & Development Pvt. Ltd., & Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. P. K. JANDU
9448089774

Refugee

S. Ratakonda Murali

PCS for petitioner is present. He reported that he has filed one petition for amendment to delete the name of R-3 from the array of respondents. Registry is directed to check and put up note.

List it on 03.08.2017.

MEMBER (J)

MEMBER (T)